

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CRI-55/2020)

State of Goa Petitioner.

Vs

Tarun Tejpal Respondent.

Shri S. D. Lotlikar, Special Public Prosecutor with Shri F. Tavora,
Advocate for the petitioner.

Shri V. A. Lawande, Advocate for the respondent.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 5th October, 2020.

PC.

All the counsel concerned in the matter informed me that the matter is coming up before the Hon'ble Supreme Court today for extension of time. They want the matter to be posted next week.

2. Post the matter on 12.10.2020.
3. Interim protection granted earlier stands extended by one week.

DAMA SESHADRI NAIDU, J.

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